

(ख) सरकार ने आयुर्वेद के विकास को प्रोत्साहन देने के लिए उत्तरोत्तर पंचवर्षीय योजनाओं में अनेकों योजनाएँ चलाई हैं और विकास का यह क्रम चौथी पंचवर्षीय योजना में भी जारी रहेगा। प्राकृतिक चिकित्सा प्रणाली के संस्थानों को भी अनुदान दिये जाते हैं।

(ग) आयुर्वेद चिकित्सा प्रणाली को आधुनिक चिकित्सा प्रणाली के साथ-साथ प्रोत्साहन दिया जा रहा है।

Loans to Industries in States by Central Financial Institutions

*13. SHRI E.K. NAYANAR:
SHRI MOHAMMAD ISMAIL:
SHRI K. RAMANI.

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4156 on the 24th March, 1969 and state:

(a) whether Government have collected the information about the loans given during the last three financial years upto the 31st March, 1968 to the various industries in the various States by the Central Financial agencies;

(b) if so, the State-wise figures; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The information as available in respect of All India Public Sector Financial Institutions namely the Industrial Finance Corporation of India, Industrial Development Bank of India and Life Insurance Corporation of India is given in the Statements I, II and III respectively laid on the Table of the House. [Placed in Library See No. LT—1256/69]

(c) Does not arise.

Grand Feeder Canal for Diversion of Surplus Water of Ganga

*14. SHRI V. NARASIMHA RAO:
SHRI S.K. TAPURIAH:
SHRI K.M. MADHUKAR:
SHRI BHOLA NATH MASTER:
SHRI TULSIDAS DASAPPA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have decided to divert through a grand feeder canal, the surplus monsoon water of the Ganga to the system of rivers from Narmada to Cauvery and Thamrapan;

(b) if so, when this work is likely to be taken in hand; and

(c) the amount expected to be spent on it?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO): (a) to (c). A large volume of water, after allowing for all possible upstream development and the requirements downstream, would be available in the Ganga during monsoon months for diversion. On the other hand, in most of the other rivers, the flows are inadequate and erratic. These depend largely on the south west monsoon, which is quite often delayed or withdrawn early or has a long break leading to scarcity conditions these basins.

The possibility of diverting the surplus waters of the Ganga by connecting it with the Cauvery and further south with feeder canals to serve areas in Rajasthan and the plateau of Mysore, therefore, has been preliminarily examined on toposheets. The link canal from the Ganga from near Patna to Mettur dam will have to cross the various major river basins of the country, namely Sone, Narmada, Godavari and Krishna and smaller basins like Palar, Pennar, etc. The link will require the construction of a large number of dams and barrages on the various sub-basins to store up the water, more than 2,000 miles of canals with cross-drainage works, a large number of pumping stations, etc. The work involved is large and would require substantial investment. The Project

has to be first thoroughly investigated and it is roughly assessed that it would involve an expenditure of about Rs. 1 to 2 crores every year for 10 to 15 years even to fully investigate such a proposal. Proposals are under-way to initiate action on investigation work.

Report on Impact of—PL 480 Funds

*15 SHRI SEZHIYAN:

SHRI R. K. SINHA:
SHRI SITA RAM KESRI:
SHRI YOGENDRA SHARMA:
SHRI NIHAL SINGH:
SHRI CHINTAMANI PANIGRAHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Khusro Study Group on the impact of PL-480 funds has submitted its report;

(b) if so, the main recommendation thereof; and

(c) the action taken by Government on report?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :
(a) Yes, Sir.

(b) and (c). The Report recognises that this potentiality can be met in one or several ways. Their first suggestion is that expenditure from accumulated PL-480 funds should be properly phased under agreement with the Government of India and that such agreement and knowledge would enable the Government to adjust its other expenditures in such a manner as to keep the total expenditure to a level which does not give rise to any inflationary effects. Their second suggestion is to obtain the accumulated funds as grants from the U.S. Government and their final alternative is to enter into an agreement to freeze the funds permanently. All PL-480 funds are currently invested in the special securities by the Government of India and are in that sense already frozen. Moreover, even at present funds are released for U.S. uses after consultations with the

Government of India and the amount so released are exhibited in the budget on the expenditure side. Consequently the procedure suggested in the Report is already being followed, and steps are being taken to cushion the impact on the economy of expenditures from PL-480 funds.

U. S. Aid to India

*16 SHRI N.R. LASKAR:

SHRI VALMIKI CHOUDHARY:
SHRIMATI ILA PALCHOU-
DHURY:
SHRI K.M. KOUSHIK:
SHRI H. AJMAL KHAN:
SHRI S. XAVIER:
SHRI J. MOHAMED IMAM:
SHRI D. AMAT:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that U.S. Secretary of State visited India during the month of May, 1969 and had a round of talks with him in regard to the continued U.S. aid to India;

(b) if so, the outcome of the talks;

(c) whether he has assured that U.S. will give more aid to India or at least fulfil the commitments which India had asked to give during 1969; and

(d) whether any assessment has been made of the extent to which India will receive aid from U.S. during the current year?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI):
(a) to (c). The discussions which the U. S. Secretary of State had with the Deputy Prime Minister during his visit to India in May, 1969 were of a general nature and did not relate to U.S. aid to India.

(d) The foreign aid bill is before the U.S. Congress and it is too early to say what the level of U.S. aid to India in the current year is likely to be.